

their department and they have been provided official telephones there;

(b) if so, what are their names and with whom they are sharing the accommodation and since when;

(c) whether it is also a fact that they are also churning house rent allowance; and

(d) whether some of them are also having proceedings against them under Section 42 D in the courts and if so, what action Government propose to take in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (d) According to the information available from the Trade Development Authority (TDA), the position is as follows:

Two employees of the TDA namely Shri S. P. Chaudhary, Joint Chief, from May 1981, and Shri S. L. Sharma, Machine Operator, from May 5, 1975, are living in government accommodation in the areas mentioned. They do not require any permission from TDA for this purpose. One of them has been provided telephone as per the normal entitlement.

No official information is available as to whether these employees are living.

They are getting House Rent Allowance without production of receipts per Ministry of Finance Order No. 11011/Er.IB) 75 dated 25-2-77.

There is no information available about any proceedings against them under Section 42 D in the courts and, therefore, the question of taking any action does not arise.

**Report of study team on Income-tax Inspectors Cadre**

2403. SHRI NAND KISHORE BHATT:  
SHRI M. S. RAMACHANDRAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a Government Agency has recently conducted a study in connection with the cadre of Income-tax Inspectors of the Income-tax Department; if so, whether the Agency has submitted its report to the Government; and

(b) what are the details of the report and what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) and (b) The work-study of the cadre of Income-tax Inspectors, taken up by the Directorate of Organisation and Management Services (Income-tax), is still in progress.

**Concentration of Chinese Troops along Indo-Tibetan Borders**

2404. SHRI J. K. JAIN: Will the Minister of DEFENCE be pleased to state:

(a) whether any unusual concentration of Chinese troops has been noticed recently along the Indo-Tibetan borders;

(b) whether any air exercises have also come to the notice from across the above borders recently;

(c) if so, what are the details in this regard; and

(d) what steps are being taken by Government to meet the situation?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) No, Sir.